

HIGH COURT OF JUDICATURE AT ALLAHABAD

O.M. No. 707/Admin.(Services)/2022 Dated: Allahabad : December 23rd, 2022

Office Memorandum

The following officers as indicated in Table below, have been transferred to the places indicated against their names which will come into effect from 02.01.2023.

The notification regarding their inter-se posting at the places to which they have been transferred will follow.

S.N.	Name of the Officer with designation and present place of posting (Sri/Smt.)	Posted to
1.	Viqar Ahmed Ansari, Presiding Officer, Commercial Court, Allahabad	Chairman, Administrative Tribunal-III and Member, Administrative Tribunal-I, Lucknow
2.	Kuldeep Kumar-II, District Judge, Sitapur	Principal Judge, Family Court, Bhadohi at Gyanpur
3.	Vijay Shanker Upadhyaya, District Judge, Etah	Principal Judge, Family Court, Jhansi
4.	Sanjeev Shukla, Presiding Officer, Commercial Court, Faizabad	District Judge, Azamgarh
5.	Anupam Kumar, Presiding Officer, Commercial Court, Gautam Buddh Nagar	District Judge, Etah
6.	Davendra Singh, Presiding Officer, Commercial Court, Bareilly	District Judge, Sant Kabir Nagar
7.	Manoj Kumar-III, Presiding Officer, Motor Accident Claims Tribunal, Ghaziabad	District Judge, Sitapur
8.	Sanjay Kumar-VII, Presiding Officer, Motor Accident Claims Tribunal, Kasganj	District Judge, Ghazipur

sd/-

(ASHISH GARG)

REGISTRAR GENERAL

No. 707 (i)/Admin (Services)/2022 Dated: Allahabad : December 23, 2022

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P Shasan, Lucknow
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail)
7. The Registrar (Judicial) (Confidential), High Court, Allahabad

8. The Joint Registrar (Judicial) (Computer), High Court, Allahabad
9. The Joint Registrar (Judicial) (Budget), High Court, Allahabad
10. The Deputy Registrar (Admin. A-3) Section, High Court, Allahabad
11. PS. to Hon'ble Judges, with the request to place this office memorandum before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

sd/-

(SATISH KUMAR PUSHKAR)
DEPUTY REGISTRAR (SERVICES)